

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two Prl. District and Sessions Judges to participate in the Academic Programme No.P-1167 on the subject of “**Seminar for Principal District & Sessions Judges**” scheduled to be held from 13.09.2019 to 15.09.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

REF: 1. Letter No.NJA/Reg/Ac.Prog/2019-2020/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
2. High Court’s letter ROC.No.682/SO/2019, dated 05.09.2019.

ORDER ROC.No.2554/2019-B.SPL., DATED:07.09.2019

The High Court is pleased to pass the following Orders:

The following two Principal District and Sessions Judges working in the State of Telangana, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1167 on the subject of “**Seminar for Principal District & Sessions Judges**” scheduled to be held from 13.09.2019 to 15.09.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Seminar at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI M.LAXMAN, Prl. District and Sessions Judge, Khammam.	I Additional District and Sessions Judge, Khammam.
2.	SRI G.V.SUBRAHMANYAM, Prl. District and Sessions Judge, Mahabubnagar.	I Additional District and Sessions Judge, Mahabubnagar.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Seminar from 13.09.2019 to 15.09.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Seminar, the officers mentioned in column number 2, will rejoin duty in their respective posts.

NOTE: 1. The Proceedings is placed in the High Court’s Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
2. The nominated officer are entitled only for actual journey time.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.

3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Prl. District and Sessions Judge, Khammam.
7. The Prl. District and Sessions Judge, Mahabubnagar.
8. The I Addl. District and Sessions Judge, Khammam.
9. The I Addl. District and Sessions Judge, Mahabubnagar.
10. The District Treasury Officer, Khammam and Mahabubnagar.

11. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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